

BENCH-I

*None Present*

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

T.P No. 257/KB/2017

C.P No. 118/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>th</sup> October 2017, 10.30 A.M**

Name of the Company		Banke Behari Construction Pvt. Ltd. -Vs- Registrar of Companies West Bengal	
Under Section		<b>560(6)</b>	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**ORDER**

No one responded from either side.

Till date ROC has not filed report. Let reminder be issued to ROC for  
his report.,

List the matter on 21/11/2017.

*Sd*

(Jinan K.R.)  
Member (J)

*Sd/-*

(Vijai Pratap Singh)  
Member (J)